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#### Central Destitute Home

6296. SHRI KABINDRA PUR-KAYASTHA: Will the Minister of WELFARE be pleased to state:

(a) the number of inmates residing in the Central Destitute Home at Maherpur, Assam; and

(b) whether the inmates there get ration and cash dole regularly?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) According to the information furnished by the State Government of Assam, there are 278 inmates residing in the Central Destitute Home at Meherpur, Assam.

(b) The inmates are getting ration regularly, Cash dole at the rate of Rs.6/- per inmate per month has been paid upon December, 1990.

#### Harijans in Andhra Pradesh

6297. SHRI GURUDAS KAMAT:  
SHRI K. PRADHANI:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government are aware that Harijans were killed in Guntur district in Andhra Pradesh recently:

(b) if so, the reasons therefor: and

(c) The number of persons killed in the caste clash?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) Since July, 1991 a series of incidents

had taken place between SCs and upper caste culminating into the Killing of SCs on 6th August, 1991.

(c) According to the State Government of Andhra Pradesh eight person were killed.

[*Translation*]

#### Alleged Support of Officers of a Library for a Political Party

6298. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether officers of the library located in Teen Murti Bhawan had supported some political party or candidate in the recently held Lok Sabha elections; and

(b) if so, the law under which action was taken against these officers and result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) Action has been initiated under the provisions of the Service Bye-laws of the Nehru Memorial Museum and Library Society.

[*English*]

#### Financial Assistant to Bombay City Under Way

6299. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any allocation has been made for Bombay under the Nehru Rozgar

Yojana for the year 1991-92; if so, the details thereof;

(b) if not, the reasons therefor;

(c) the conditions under which disbursement of accounts are made under the scheme;

(d) whether Government propose to change to norms of disbursement funds; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI . M. ARUNACHALAAM): (a) Yes, sir. A tentative allocation of Rs.40 lakhs as Central assistance under NRY for the years 1991-92 has been made for Bombay.

(b) Does not arise.

(c) Central share of funds for the Year 1991-92 will be released on submission of utilisation certificate for NRY funds disbursed during 1989-90; provision of State shares for 1989-90 and 1990-91 and submission of statement showing utilisation of 1st instalment of funds given in 1990-91.

(d) No, Sir.

(e) Does not arise.

**Demands of All India Handicapped Welfare Association District Thane Maharashtra**

6300. SHRI RAM KAPSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the All India Handicapped Welfare Association, Thane District, (Maharashtra) has made a demand for provision of Medical Training and Rehabilitation Centre

for physically handicapped; and

(b) if so, the action taken by the Government in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) The matter was taken up with the Institute for the physically Handicapped, New Delhi who stated that they are not concerned with the setting up of Medical Training and Rehabilitation Centre. A copy of representation has been sent to Ministry of Welfare.

[*Translation*]

**Promotion and Seniority of Doctors in AIIMS**

6301. SHRI JANARDAN MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether the Assessment Promotion Scheme relating to promotions and seniority of doctors working in the All India Institute of Medical Sciences is under consideration of the Government;

(b) if so, whether the Government have taken any decision regarding this scheme; and

(c) if not, the time by which a decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D.K. THARA DEVI SIDDHARTHA): (a) to (c). Yes, Sir, the Assessment Promotion Scheme for the faculties of All India Institution of Medical Sciences, New Delhi and Post Graduate Institute of Medical Education and Research,